

CC NO. 59/2019
MANISH KUMAR ANGRISH VS. K. S. MEHRA & ORS.

26.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Complainant in person.
Sh. Ravi Bassi, Adv. for respondent no. 1.

Respondent no. 1 has not been summoned yet.

It is submitted by the complainant that the matter is fixed for pre-summoning evidence. It is further submitted by him that in July 2020, he was tested as Corona positive and he was suffering from relative ailments even now. He seeks a longer date.

Put up for pre-summoning evidence and for further proceedings on **07.11.2020**.

RK Sharma

(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
26.09.2020